भाविक गुण के सम्बन्ध में विश्वास हो चुका है period of I time. A le January. I 1971, jointly द्वार, जा अपने-अपने न मों के सामने दिए expressing opposition to the introduc-*i* tion of last minute changes in the rules : गए राजनीतिक दल के थे, संयुक्त रुपसे हस्तालरित तारील 20 जनवरी, 1971 का एक पत्र निर्वाचन आयोग में प्राप्त हुआ था। इस पत्र में नियमी में अस्तिम क्षण तब्दालियां करने के वारे में विरोध प्रकट किया गया था.

1. श्री पीताम्बर दास-जनसंघ

2. श्री राजनारायण — संयक्त सोशालिस्ट ਵਾਈ

3. श्री एस०डो० मिश्र-उस समय श्री निज- political party. लिगपा का अध्यक्षता वालो काँग्रेस

4. श्रो आर० सो० कपुर-स्वतंत्र

नई प्रक्रिया का विरोध करने वाली कोई भी संसूचना किसी अन्य राजनीतिक दल से प्राप्त नही हुई थीं।

(घ) जी नहीं।

(ङ) और (च) प्रश्न ही नहीं उठते ।

t[THE MINISTER OF LAW AND JUSTICE^ विधि और न्याय मंत्री(SHRI H. R. GOKHALE) : (a) to (c) The counting various industries for election purposes ;' and procedure was changed by making suitable (b) if so the reaction of Govern amendments to the Conduct of Elections Rules, 1961, on the basis of the recommendations received from the Election Commission. The procedure thus adopted for amendment of the rules does not constitute any departure from the practice hitherto adopted, nor does the law governing the conduct of elections provide for any prior consultation with the political patties before amendments to rules could be under-

t[] English translation.

कि दुवंचतर वर्गों के मतदाताओं को इस बात I taken. The Election Commission con-I sidered that the change in the counting के लिए समर्थ बनाने के लिए, कि वे अपने मेदी- procedure was absolutely necessary for I यिकार का प्रयोग निर्वाध रूप से और इस बात से डरे बिना कर सके कि जिस प्रकार में। उन्होंने fearlessly without fear of being threatened वाट इ ले हों उसके लिए वे डराए और वमकाए or intimidated for the way in which they might have cast their I votes. The जाएगे. गणन प्रक्रिया में परिवर्तन करने नितान्त Commission was convinced of the intrinsic merit of the new pro-I cedure which has stood आवरपग है। आयोग को नई प्रक्रिया के स्वा- the test in the I United Kingdom over a A letter dated the 20th signed by the जिसका बहुत समय में यु ाइटेड किंग्डम में सफलता following persons belonging to the political के माथ प्रकार है। निम्नलिखित व्यक्तियों parties indicated against their names was received in the Election Commission I

> 1. Shri Pitambar Dass-Jan Sangh.

Shri Raj Narain-Samyukta Socialist Party.

Shri S. D. Mishra-Congress then led by Shri Nijalingappa.

4. Shri R. C. Cooper-Swatantra.

No communication opposing the new procedure was received from any other I

No, Sir.

and (f) Do not arise.]

COLLECTION OF MONEY FOR ELECTION PURPOSES

•454. SHRI LOKANATH MISRA :

> Will the Minister of LAW AND JUSTICE/ fafa 3fft wnaf *T3f; be pleased to state :

(a) whether the attention of Govern ment has been drawn to a statement made in Bombay on February 10, 1971, by Dr. R. C. Cooper, General Secretary of the Swatantra Party criticising Govi ernment for collecting money from

(b) if so, the reaction of Govern-| ment in regard thereto ?

THE MINISTER OF LAW AND I JUSTICE विधि और न्याय मंत्री (SHRI

i H. R. GOKHALE): (a) and (b) Report of a statement made by I Dr. R. C. Cooper, General Secretary of I the Swatantra Party, which appeared in

the 'Indian Express", New Delhi, dated

the 11th February, 1971, came to notice. The question of Government •collecting money from any source for election purposes does not arise.

FINANCING OF SMALL-SCALE INDUSTRIES

*455. SHRI K. L. N. PRASAD :

Will the Minister of INDUSTRIAL DEVELOPMENT/ आद्योगिक विकास नजी be pleased to state :

(a) whether it is a fact that a semi nar on the financing of small-scale industries in Asia and the Far-East organised by the U.N. Industrial deve lopment was held in Delhi, on the 5th

• April, 1971 ;

if so, what were the subjects discussed at the seminar ; and

whether India put forward any proposal in the seminar, if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT/ statistic factor a statement 1? 3«*«T3ft (SHRI SIDDHESHWAR PRASAD) : (a) to (c) A statement is laid on the Table of the House.

STATEMENT

(a) to (c) Yes, Sir. The Seminar discussed various aspects of the financing of small scale industries and the existing institutional arrangements, in the different countries of the region. The main areas of discussion, however, related to the need for evolving a common definition of small scale industry, *inter se* priority of financial assistance in the overall programme for development of small scale industries public and semi-public financing including equity participation cooperative financing and regional co-operation.

The principal objective of the seminar was an exchange of experiences of the various countries of the region in matters of financial assistance to small scale industries, which might lead to suggesting a plan of action at the national, regional and international level so as to achieve a balanced growth of small scale industries in the different countries, consistent with their overall socio-economic objectives. The Indian experience and our programme for the development of small scale industries, particularly in matters of financial assistance, was highly appreciated by the participants in the Seminar. The plan of action at the national level suggested for the various developing countries in the region was to a large extent based on Indian experience. As for regional and international co-operation, the Indian suggestion for increasing financial and technical assistance from the Asian Development Bank to promote small scale industries in the region was accepted by the Seminar. The Seminar also recommended that opportunities for training in the small Industry Extension Training Institute in India should be availed of by the participating countries of the region.

सिचाई की आवश्यकताओं का पता लगाने के लिए सर्वेक्षण

*456 श्रो जगडम्बी प्रसाद यादव : क्या सिचाई और विद्युत मंत्री यह बताने की कुपा करेंगे कि :

(क) क्या सरकार ने इस बात का पता लगाने के लिए कोई सर्वेक्षण किया है कि वर्षा और नदियों का कितना पानी उपयोग किये बगैर वह जाता है ;

(ख) क्या सरकार ने इस बात का पता लगाने के लिये भी कोई सर्वेक्षण किया है कि इत्रषि-भूमि की सिंचाई के लिय कितने धानी की आवण्यकता होती हैताकि उसकी उस मुमिको सब्लाई की जा सके ; और

(ग) यदि हां तो इस सम्बन्ध में समन्वय करने के लिये सरकार द्वारा तैयार की गई स्कीम का व्यौरा क्या है और उसके बारे में अब तक क्या प्रगति हर है :

t [SURVEY TO ASSESS IRRIGATION REQUIRE-MENTS

456. SHRI J. P. YADAV : Will the Minister of IRRIGATION AND POWER/ العاق عاد العوم العالية والعام العالية والمعالية المعالية معالية معاليمعالية معالية معالية معالية معالية معالية

(a) whether Government have con ducted any survey to ascertain the quantity of water of the rains and rivers which flows away unutilized;

(b) whether Government have also conducted a survey to find out the quantity of water required for irriga te] English translation.